

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.45/BB/2017	-	For Non-compliance of Office Objections.	230/232	Microchip Technology (India) Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) S. VIVEKANANDA Petitioners
For, VIB Associates
Mob- 984542 8653

[Signature]

ORDER

This matter is listed for admission today. Counsel for petitioner is present. Heard the counsel. Issue notice to RD and ROC, OL and Income Tax Department (concerned) and also for publication in Indian Express English daily news paper and in Kannada Prabha Kannada daily news paper in Kannada language. Petitioner to collect notices from the registry and serve on the above authorities. The publication shall be published 10 days before hearing date. The date of hearing is 24/10/2017.

[Signature]
MEMBER(J)

[Signature]
MEMBER(T)